## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 30(ND)2016 **CA. NO**.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

**HON'BLE MEMBER (J)** 

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE COMPANY: M/s. Bhanvi Buildtech Pvt. Ltd. & Ors. V/s. M/s. JSS Buildcon Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
١.	MR. SUDEEP 1	KUMAR SHROTRIYA, (AdV)		B
2.		H MARK, Adv.	FOR R. 2, 3, 485	Long
3.	MR. KARAN	SACHDEVA, Adv.		
4.	MR. PRASHA	NO CHAUDHARY, Adv		P
5.	Mr. Pawan	Sharma	For Petitioner	Blann.

## **ORDER**

Learned counsel for the parties are present. Arguments have already been heard in the matter. Learned counsel seek and are given one week's time to file the synopsis, the list of the judgments on which they intend to rely upon.

List on 19.10.2016

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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